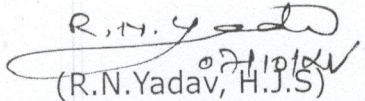


HIGH COURT OF JUDICATURE AT ALLAHABAD
E-Court Project

ORDER

No. 149/XXIX-CPC/eCourt/Allahabad/2015/Dated: 07.10.2015

1. Vide approval dated: 30.09.2015 of Hon'ble Steering Committee, Mr. Akash Prasad, System Assistant, District Court, Bijnor appointed on contractual basis under E-Court Project is hereby transferred to the same terms and conditions from District Court, Bijnor to District Court, J.P. Nagar(Amroha). He is directed to take charge at new place of posting immediately.


(R.N. Yadav, H.J.S)
Central Project Coordinator/
eCourt Project, Allahabad
07.10.2015

No. 149/XXIX-CPC/eCourt/Allahabad/2015/Dated: 07.10.2015

Copy forwarded for information and necessary action to:

1. The Senior Registrar Budget, High Court, Allahabad
2. The District Judge, Bijnor
3. The District Judge, J.P.Nagar(Amroha)
4. The System Manager for uploading the same on the website of the Allahabad High Court